- (i) A list of equipment and personnel on, or in the vicinity of the aerodrome which would be available for such purpose.
- (ii) Arrangements for the rapid receipt of aircraft recovery kits available from other aerodromes. Disabled aircraft removal is generally the responsibility of the registered aircraft owner/operator concerned. However, airport authority makes all efforts to expedite the removal of disabled aircraft.
- (iii) Such incidents are regularly monitored in the Board for Aviation Safety (BFAS).
- (e) Recommendations emanating from investigation of the incident/accident investigations are implemented to avoid recurrence. Periodical runway friction tests are conducted at airports and wherever friction level is found below minimum requirement, NOTAM (Notice to Air Men) is issued and corrective action is taken till the friction value of such runway is found within the permissible limits.

Low cost flight operation by Singapore Airlines

321. SHRI GOVINDRAO ADIK: SHRI SANJAY RAUT:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that Singapore Airlines has been allowed to operate low cost flights;
- (b) if so, the details thereof;
- (c) on which routes the airlines has been allowed to operate; and
- (d) would it be cost-competitive?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) No, Sir.

(b) to (d) Does not arise.

Incidents to theft of luggage at IGI, New Delhi

†322. SHRI SATYAVRAT CHATURVEDI: SHRI MOTILAL VORA:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number of theft incidents of passengers' baggage occurred at the Indira Gandhi International Airport during the years 2010 and 2011, till date;
 - (b) the value involved in each theft incident of passengers, baggage;

[†]Original notice of the question was received in Hindi.